

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 172 of 2011

Dated: 15th March, 2012

**Present :Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

In the matter of:

Sardar Power Private Limited ... Appellant (s)

Versus

**Andhra Pradesh Electricity
Regulatory Commission &Ors. ... Respondent (s)**

Counsel for the Appellant (s) : None

Counsel for the Respondent (s) : Mr. A. Mariarputham, Sr.Adv.
Mr. A. Subba Rao
Mr. A.T. Rao
Mr. K.V. Mohan, APERC
Mr. K.V. Balakrishnan

ORDER

Post the matter on **16th March, 2012 at 2.30 p.m.**

**(Justice P.S. Datta)
Judicial Member**

**(Rakesh Nath)
Technical Member**

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